GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:6774 ANSWERED ON:07.05.2015 AUCTION OF COAL BLOCKS

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Will the Minister of COAL be pleased to state:

- (a) whether the Government has allotted coal blocks to various States, if so, the details thereof;
- (b) whether the Government had cancelled certain coal blocks which were allotted to States including Kerala and if so, the details thereof:
- (c) whether the entire auction of coal blocks was cancelled recently, if so, the details thereof and reasons therefor;
- (d) whether the Government has not received the expected revenue from auction of coal blocks, if so, the reasons therefor; and
- (e) whether the Government has got any report prepared on coal blocks through a nominated authority, if so, the details thereof along with the follow up action taken thereon?

Answer

MINISTER OF STATE(I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a)&(b): Out of 204 coal blockscancelled by the Hon'ble Supreme Court including Baitarni West coal block allocated to Kerala State Electricity Board along-with two other State Government Companies of Gujarat and Odisha, the Government has allotted 38 coal mines under the provisions of the Coal Mines (Special Provisions) Act, 2015 and the Rules made thereunder. State-wise details are as under:

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Name of coal mine(s)
S.No. Name of Allottee
Schedule-II coal mines
1 Damodar Valley Corpn.
                          Khagra Joydev
                               Baranj I to IV, Kiloni, Manora Deep
2 Karnataka Power Corpn. Ltd.
3 Punjab State Power Corpn. Ltd. Pachhwara Central
4 Rajasthan Rajya Vidyut Utpadan Nigam Ltd. Parsa East, Kanta Basan
5 West Bengal Power Development Corpn. Ltd. Barjora North
6 West Bengal Power Development Corpn. Ltd. Barjora
7 West Bengal Power Development Corpn. Ltd. Gangaramchak, Gangaramchak-Bhadulia
8 West Bengal Power Development Corpn. Ltd. Tara (East) & (West)
9 West Bengal Power Development Corpn. Ltd. Pachhwara North
Schedule-III coal mines
1 Bihar State Power Generation Company Ltd. Badam
2 Chhattisgarh State Power Generation Co. Ltd. Gare Palma Sector III
3 Chhattisgarh State Power Generation Co. Ltd. Gidhmuri, Paturia
4 Gujarat State Electricity Corpn. Ltd. Gare Palma Sector I
5 Jharkhand Urja Utpadan Nigam Limited Banhardih
6 Maharashtra State Power Generation Co. Ltd. Gare Palma Sector II
7 NTPC Ltd.
             Kerandari
8 NTPC Ltd.
                Talaipalli
9 NTPC Ltd.
               Chatti Bariatu, Chatti Bariatu South
10 NTPC Ltd.
                Dulanga
11 Odisha Coal and Power Ltd.
                                Manoharpur, Dipside Manoharpur
12 Rajasthan Rajya Vidyut Utpadan Nigam Ltd. Parsa
13 Tenughat Vidyut Nigam Ltd. Rajbar E & D
14 Telangana State Power Generation Corpn. Ltd. Tadicherla - I
15 The Singareni Collieries Co. Ltd. Naini
16 Steel Authority of India Ltd. Sitanala
17 UP Rajya Vidyut Utpadan Nigam Ltd. Saharpur Jamarpani
18 West Bengal Power Development Corpn. Ltd. Kasta (East)
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Further, Government has allotted 6 coal blocks under the Auction by Competitive Bidding of Coal Mines Rules, 2012. State-wise details are as under:-

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S.No. State / CPSU No. of Coal Mines/Blocks
1. Rajasthan 1
2. Odisha 1
3. Madhya Pradesh 1
4. NTPC Ltd. 2
5. NTPC Ltd. and Jammu & 1
Kashmir (Jointly)
Total 6
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(c) to (e): As per the provisions of Rule 10 (9) of the Coal Mines (Special Provisions) Rules, 2014, upon completion of the public auction process, the Nominated Authority (NA) shall forward its recommendations to the Central Government with regard to the selection of successful bidder. Accordingly, the recommendations of the NA were received in respect of preferred bidder for the Coal Mines which were auctioned as per the provisions of the Coal Mines (Special Provisions) Act, 2015 and the Rules made thereunder. Whereas the Government approved the recommendations of NA for declaration of Successful Bidder in respect of 29 coal mines; however, the Governmentdid not approve in case of 4 coal mines, namelyGare Palma IV/1, Gare PalmaIV/ 2&IV/3 and Tara as NA in its report had indicated that the price received in these mines was comparatively low.